

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No.130/ND/2016
RT No. 207/Chd/Hry/2017**

Mr.Jitender AroraPetitioner
Versus
M/s Ultra Tech Townships Developers
Pvt. Ltd. & Ors. Respondents

Present:: Ms.Divya Sharma, Advocate for petitioner
Mr.Mayur Kanwar for Mr.Manish Jain, Advocate for
Respondent No.5

The case is received by transfer from NCLT, New Delhi.
Learned counsel appearing for the petitioner filed Power of Attorney of
Mr.Jitender Arora, Advocate. It is, however, submitted that the parties have
entered into a settlement.

List the matter on 28.08.2017.

Sej / -

(Justice R.P.Nagrath)
Member (Judicial)

✓ July 24,, 2017
Subbu